

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: SEPT. 24, 2024

No.384/UHC/Admin.A-2/2024

Family Courts of district Bageshwar, Chamoli, Champawat, Pithoragarh, Rudraprayag and Uttarkashi, created vide G.O. No. E-85343/(1)/xxxviA3/2024 dated 05.07.2024, shall have jurisdiction in all family matters whether Civil or Criminal as per the provisions of Section 7 and 8 of the "Family Court Act, 1984".

All pending matters under Section 125 of Cr.P.C. 1973 & Section 144 of "Bhartiya Nagrik Suraksha Sanhita, 2023" shall be transferred to the Family Courts of these districts from the stage at which they were pending in Magistrate Courts.

This order will come into force with immediate effect.

By Order of Hon'ble the Chief Justice,

Sd/-

(Kahkasha Khan)
Registrar General

No.5322/UHC/Admin.A-2/Family Courts /2024

Dated: Sept.24, 2024

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. District Judges, Bageshwar, Chamoli, Champawat, Pithoragarh, Rudraprayag and Uttarkashi.
4. All the Registrars of the Court for information.
5. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
6. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
7. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
8. Deputy Registrar (Accounts) of the Court for information.
9. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
10. P.S. to Registrar General.
11. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
12. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**